

**GOVERNMENT OF INDIA
TEXTILES
LOK SABHA**

UNSTARRED QUESTION NO:2270
ANSWERED ON:11.03.2010
IMPORT OF CHINESE SILK
Dhruvanarayana Shri R.

Will the Minister of TEXTILES be pleased to state:

(a) whether the Government would consider initiating anti-dumping measures against rampant import of cheap Chinese silk into India; and

(b) if so, the details thereof?

Answer

MINISTER OF STATE IN THE MINISTRY OF TEXTILES (SMT. PANABAACA LAKSHMI)

(a) & (b): The Government had imposed anti-dumping duty with effect from January, 2003 on the cheap imports of raw silk of Grade 2A and below (with reference price of US\$ 27.27 per Kg.) and the same was in force till January, 2008. Subsequently, anti-dumping duty has been further continued with an enhanced reference price of US\$ 37.32 per Kg. and the same will be effective till January, 2014.

Similarly, during November, 2006, the Government has imposed anti-dumping duty on silk fabrics (with reference to price range of US\$ 1.662 to US\$ 4.526 per Mtr. on the fabric weight ranging from 20-100 gms per Mtr.) imported from China and the same will be in force till April, 2011. Any silk fabric imported from China P.R. below the reference price will attract imposition of anti-dumping duty.